

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 149 -2020

&amp;

LD-VC-OCW- 98 -2020

Vallabh N. Amonkar &amp; others.

..... Appellants

V e r s u s

Ameeta G. Amonkar &amp; others.

..... Respondents

Adv. Sahish Mahambrey for the Appellants.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 21st October, 2020.****ORDER:**

The appellants' counsel informs me that the parties are almost through with their settlement talks. He needs two more weeks time to conclude the compromise efforts.

2. Post the matter on 3/11/2020 along with W. P. No.664/2019.

**DAMA SESHADRI NAIDU, J.**

AP/-